

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-38.

Dated: 19 JAN 1994

APPLICATION NO(s) 997 of 1993.

APPLICANTS: Smt. Indira Devi S.      RESPONDENTS: Chairman & Managing Director  
Hindustan Aeronautics Ltd., B'lore & Ors.

TO.

1. Sri.B.S.Govinda Swamy,  
Advocate, No.2, Ist Cross,  
Ist Main, Maurya Mansions,  
Gandhinagar, Bangalore-9.

SUBJECT:- Forwarding of copies of the Orders passed by  
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the  
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal  
in the above mentioned application(s) on 21-12-1993.

*Sc. Shastri*  
DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

gm\*

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.997/93

THIS THE 21ST DAY OF DECEMBER, 1993

SHRI A.N. VUJJANARADHYA

... Member (J)

Smt. S. Indira Devi,  
W/o late Devaganaraju,  
aged about 40 years,  
R/at No. 275, 12th 'A' Main,  
6th Block, Rajajinagar,  
Bangalore - 10.

... Applicant

(Advocate by Shri B.S. Govindaswamy )

vs.

1. The Union of India, Secretary  
by the Ministry of Defence,  
New Delhi.

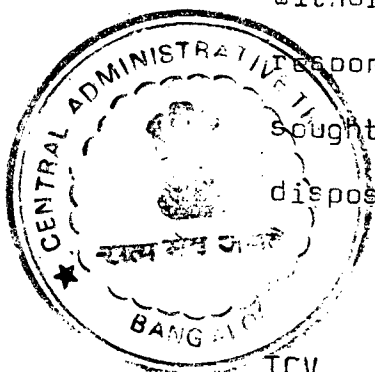
2. The Chairman &  
Managing Director,  
Hindustan Aeronautics Ltd.,  
Post Bag No. 1791,  
Bangalore - 560 017.

... Respondents

ORDER

Shri A.N. Vujjanaradhya, Member (J):

Heard Shri B.S. Govindaswamy, learned counsel  
for the applicant. When it was brought to his notice  
that Hindustan Aeronautics Ltd. which is a Public  
Sector Undertaking to which the jurisdiction of this  
Tribunal does not extend to, the learned counsel for  
the applicant submitted that he may be permitted to  
withdraw the Application and proceed against the  
respondents before the appropriate forum. Permission  
sought is granted. Accordingly, this application is  
disposed of.



TCV

*R. S. Govindaswamy*  
SECTION OFFICER 19/11  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

MEMBER (J)

21/12/93